

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 54/2015
RT CP NO. 78/Chd/Pb./2017**

M/s. Kotak Mahindra Bank Ltd. ...Petitioner

Versus.

M/s. Silver Oaks Township Pvt. Ltd. ...Respondent

Present: Ms. Anindita P. Katyal, Advocate for petitioner.

Learned counsel for the petitioner submits that the matter has now been listed in the Hon'ble Punjab and Haryana High Court on 12.10.2017.

The matter is, therefore, adjourned to 26.10.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 29, 2017.
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